GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:2961 ANSWERED ON:24.07.2009 RESERVATION IN LOCAL BODIES Ponnam Shri Prabhakar

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government proposes to give at least two terms for the reservation in local bodies by amending 73 & 74 Constitutional Amendment instead of five years; and

(b) if so, the details thereof?

Answer

MINISTER OF PANCHAYATI RAJ(Dr. C. P. JOSHI)

(a): No such proposal is under consideration.

(b): Does not arise.